

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 235 of 1997

Present : Hon'ble Smt. Meera Chhibber, Judicial Member
Hon'ble Mr. K.V. Prahladan, Administrative Member

Bimal Chandra Ghosh

-VS-

E. S. I.

For the Applicant : None

For the Respondents: Mr. B.D. Sen, Counsel

Date of Order : 09-04-2005

O R D E R

SMT. MEERA CHHIBBER, JM

None for the applicant. On the last date also none was present for the applicant. Counsel for the respondents has explained that vide order dated 26-3-1995 the Appellate Authority remanded back the order for conducting de-movo enquiry. In the meantime the said enquiry has been completed and final order has also been passed against the applicant which has already been challenged by him in O.A. 1337 of 2001. In this view of the matter this O.A. has become infructuous and all the points raised in that O.A. are left open to be agitated. Accordingly, the present O.A. is dismissed.

Member(A)

UJ
Member(J)

DKN